## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:3621 ANSWERED ON:16.04.2010 FINANCIAL ASSISTANCE FOR KARNATAKA Siddeswara Shri Gowdar Mallikarjunappa

## Will the Minister of FINANCE be pleased to state:

- (a) whether request for financial assistance of districts in Karnataka affected by July 2006 floods has been received in Ministry of Finance;
- (b) if so, the details thereof and amount released so far; and
- (c) the amount likely to be released during the current financial year?

## **Answer**

## MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (NAMO NARAIN MEENA)

(a),(b)&(c): Government of Karnataka has informed that it had submitted a Memorandum on 23 August 2006, seeking financial assistance of Rs.906.70 crore from Government of India to meet the expenditure towards floods districts in July 2006. On 6 September 2006, Ministry of Finance released Rs.226.30 crore from National Calamity Contingency Fund (NCCF) on 'on account' basis for immediate relief. Based on the items and norms of expenditure from NCCF, admissible assistance from NCCF was assessed at Rs. 125.67 crore. Since the balance available in the State's Calamity Relief Fund (CRF) was Rs. 147.86 crore, and since the Government of India had already released Rs.226.30 crore on 6-9-2006 from NCCF on 'on account1 basis, the State was not eligible for further assistance from NCCF. Therefore, no further assistance for floods during 2006-07 is due to Karnataka from NCCF.